



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**ITEM NOS. 10 AND 11 IN THE DAILY CAUSE  
LIST HAS BEEN WRONGLY LISTED]**

---

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
---------------------------	---------------------	----------------------------	----------------------------

---

**ORDERS**

43	PIL/37/2022 FIXED, AT 2:00 PM	ABDUL AZIZ MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER  GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
----	----------------------------------	---	---

---

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

---

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022

21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOOND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
25	WP(C)/7884/2022 FIXED	ITAGAON HARIJAN L P SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. A DEKA MR. J SAIKIA	SC, ELEM. EDU
26	WP(C)/7912/2022 BY SLIP	DR. RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU SC, U G C
27	WP(C)/7933/2022 B/O	DIPALI KHERKATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM
28	WP(C)/7935/2022 B/O	BINOY KHERKATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM
29	WP(C)/7947/2022 B/O	APURBA BAYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN MR. H R DAS	SC, HIGHER EDU
<b>ADMISSION</b>				
30	WP(C)/7332/2022 FIXED	BHUMIKA DAS (MINOR) AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD. I H KHAN MR A ALIM SK	GA, ASSAM DY.S.G.I.
31	<b>WITH</b> WP(C)/5306/2022	DIPENDRA NEWAR AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MR. S ALIM MS B KALITA	MR. S S ROY (r-1) ASSTT.S.G.I.
32	<b>WITH</b> WP(C)/5429/2022	ARFAN AZAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	ASSTT.S.G.I.
33	<b>WITH</b> WP(C)/6653/2022	ELIAS AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA

**ORDERS**

34	Review.Pet./179/2022 WITH WP(C)/734/2021(D/O) B/O	SUNITA KAKATI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	<b>WITH</b>			
35	WP(C)/6772/2022	SUNITA KAKATI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. D. BORAH	SC, SEC. EDU. SC, FINANCE
36	WP(C)/7196/2022 FIXED	HOREN CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. H G HAZARIKA	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

-----

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE ADDITIONAL HEARING CAUSELIST**

**THIS BENCH WILL RISE AT 3:00 PM]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>				
6	Crl.A./97/2021 PART-HEARD, BY SLIP	AHON WANGSA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S D PURKAYASTHA MS A BHATTACHARJEE	MR H R A CHOUDHURY (R- 2,3) MR. R SARMA (R-2,3) MR. R A CHOUDHURY (R- 2,3) PP, A P
7	<b>WITH</b> Crl.A./194/2020	NIPEN DAS @ KALA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. R SARMA MR. R SARMA MR. R A CHOUDHURY MR. R A CHOUDHURY PP, A P
	<b>WITH</b> I.A.(Crl.)/495/2020 <b>in</b> Crl.A./194/2020	NIPEN DAS @ KALA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

-----

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**MOTION**

79	WP(C)/7237/2022 FIXED	PRABHAT CHOUDHARY <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
----	--------------------------	--	------------------------------	-------------

**ADMISSION**

80	WP(C)/3999/2021 FIXED	KARAN JAIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
----	--------------------------	---	--	--

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022

16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOOND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**MOTION**

14	AB/3385/2022 FIXED	PALLAVI THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
----	-----------------------	---	--	-----------

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022

22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

#### **ORDER (STAY VACATING)**

23	I.A.(Civil)/3065/2022 FIXED in WP(C)/5107/2022	FAKAR UDDIN AND ANR <b>Versus</b> ABDUL MAZID AND 8 ORS.	MR R DHAR MD. A MATLIB	SC, SEC. EDU. GA, ASSAM MR. R GOSWAMI
	<b>WITH</b> WP(C)/5107/2022	ABDUL MAZID AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. N DEVI MS. U BHATTACHARYYA	SC, SEC. EDU. GA, ASSAM MR R DHAR (r-5,6) MD. A MATLIB (r-5,6) MR B C MUCHAHARY (r-5,6)

#### **ADMISSION**

24	WP(C)/6695/2022 CAVT. NO.11902/022, PART-HEARD FIXED	MRS. MAMONI BARO AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3126/2022 in WP(C)/6695/2022	MRS. MAMONI BARO AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	ASSTT.S.G.I.
25	WP(C)/6696/2022  CAVT. NO. 11902/022,	MRS. GITABALI SINGHA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
26	WP(C)/6698/2022  CAVT. NO. 11902/022,	MANI BORO AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR

#### **ORDERS**

27	Cont.Cas(C)/202/2022 FIXED	PROSENJIT GHOSH AND 17 ORS. <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	MR. R MAZUMDAR MR. N J KHATANAR
----	-------------------------------	--	-------------------------------------	------------------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

-----

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
17	I.A.(Civil)/1618/2021 FIXED in WP(C)/3845/2021 <b>WITH</b> WP(C)/3845/2021	SAFIQR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
		SAFIQR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. U K NAIR MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
18	<b>WITH</b> WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC
19	WP(C)/4813/2022 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
20	WP(C)/5928/2022 FIXED	TAPASH KUMAR DEV SARMAH AND 5 ORS <b>Versus</b> THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

-----

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 1:15 PM AND WILL  
SIT AGAIN AFTER RISING OF THE DIVISION  
BENCH COMPRISING OF HONOURABLE MR.JUSTICE  
K.R. SURANA AND HIS LORDSHIP, IF TIME  
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
49	AB/3656/2022 B/O	GALAB DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. A BARUAH MR. J P MORE	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
50	Bail Appln./2649/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SAIFUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
51	Bail Appln./2857/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
52	AB/3127/2022 FIXED	TAPAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
53	AB/3213/2022 FIXED	DIGANTA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM
54	AB/3228/2022 FIXED	MAMUN AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
55	AB/3258/2022 FIXED	BARASHA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
56	AB/3304/2022 FIXED	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM

57 AB/3391/2022  
FIXED

BOKTAR ALI  
**Versus**  
THE STATE OF ASSAM

MR. M AHMED  
MD I H LASKAR

PP, ASSAM

58 AB/3501/2022  
FIXED

DEEPA KANOI  
**Versus**  
THE STATE OF ASSAM

MR. B K MAHAJAN  
MR. A CHAUDHURY  
MR. P K DAS  
MR. D BORA  
MR. N MAHAJAN

PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

-----

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
17	MFA/60/2022 CAVT. NO.03532/022, FIXED	SARAT BORKOTOKY AND ANR. <b>Versus</b> INDIAN NATIONAL TRADE UNION CONGRESS AND 2 ORS.	MR. N M DUTTA	MR. M DAS N CHAUDHURY FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022

28)	MR S KHOOND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
22	WP(C)/630/2021 PART-HEARD FIXED	JAGAT DEKA <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
23	WP(C)/4617/2022 FIXED	NAGUIB KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S BORTHAKUR (R4) GA, ASSAM MR. R P SARMAH (r-5) MR M R ADHIKARI (r-5) MS. S KAKATI (R4) MS S P CHETRY (r-5)

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022

15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./3407/2022 B/O	SABURUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<b><u>MOTION</u></b>				
2	AB/3655/2022 B/O	TIKEN DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
3	Bail Appln./2176/2022 B/O	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM
4	Bail Appln./3300/2022 FIXED.	RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
5	AB/3404/2022 FIXED	RATIFUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
6	AB/3405/2022 FIXED	RAHIM UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
7	AB/3438/2022 FIXED	MD. KASIM ALI @ KASHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE S A AKIB	PP, ASSAM
8	AB/3475/2022 FIXED	LAKHYAJIT GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<b><u>ORDERS</u></b>				
9	Tr.P.(CrI.)/36/2022 FIXED	SMT. SANTI PRIYA BARUAH <b>Versus</b> MUKUT DAS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
10	I.A.(CrI.)/169/2022 FIXED in AB/773/2022	MUSHAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH	PP, ASSAM

WITH  
AB/773/2022

ANJUMAN KUMAR SHARMA AND ANR  
**Versus**  
THE STATE OF ASSAM

MR. JYOTIRMOY ROY  
MR. J I BORBHUIYA  
MS F BEGUM  
MR. L MOHAN  
MR. S SARMA  
MR. R HAZARIKA  
MRS. K H CHOUDHURY  
MR. C CHAKRAVARTY  
MR D DAS

PP, ASSAM

**HEARING**

11 Crl.A./52/2012  
WITH LCR 5 FILES, FIXED

MUFOSIL ALI @ MUBOSIL ALI  
**Versus**  
THE STATE OF ASSAM

MD.M H RAJBARBHUIYAN  
MS.S PARBIN  
MS.D J BORAH  
MR.W RAHMAN  
MS.R CHETRI

PP, ASSAM

12 Crl.A./52/2014  
WITH LCR 5 FILES, FIXED

MANJILA KHATUN  
**Versus**  
STATE OF ASSAM

MD.F H LASKAR  
MD.M U AHMED  
MR.S NATH

PP, ASSAM

13 Crl.Pet./977/2018  
WITH LCR 1 FILE, FIXED

KENLI NYORAK  
**Versus**  
MARPHY ETE LOLLEN

MR. P BORA  
MS. M KECHII  
MR. M SAHEWALLA

MR. A DHAR  
MS. D GHOSH  
MD F FARIDI

**WITH**

14 Tr.P.(Crl.)/29/2018

KENLI NYORAK  
**Versus**  
THE STATE OF ARUNACHAL PRADESH

MR. P BORA  
MS. M KECHII  
MR. M SAHEWALLA

GA, AP

15 Crl.Pet./1089/2018  
WITH LCR 1 FILE, FIXED

BRAJENDRA DAS  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR D TALUKDAR  
MR. R K PRADHAN  
MR. A K SAIKIA  
MR P CHOUDHURY  
MS B GOSWAMI

MR. R K MALAKAR (R2)  
MS. S R DEVI (R2)  
PP, ASSAM

16 Crl.Pet./1227/2018  
FIXED

VIMAL AGRAWAL AND 3 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR D DAS  
MR H NATH  
R SARMAH  
MR. K MOHAMMAD

MR. S CHETIA (R2)  
MR. A GOYAL (R2)  
MR. A CHOUDHURY (R2)  
PP, ASSAM

**WITH**

17 Crl.Pet./1230/2018

NITIN AGRAWAL  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. H NATH  
MR D DAS  
R SARMAH  
MR. K MOHAMMED

MR. A GOYAL (R2)  
MR. J P MORE (R2)  
PP, ASSAM

18 I.A.(Crl.)/425/2022  
WITH LCR 3 FILES, FIXED  
in Crl.A./177/2022

MD. DILUWAR HUSSAIN AND ANR.  
**Versus**  
THE STATE OF ASSAM

MR. N N B CHOUDHURY  
MR. M DEWAN  
MS. K DEY

PP, ASSAM

**WITH**

Crl.A./177/2022

MD. DILUWAR HUSSAIN AND ANR.  
**Versus**  
THE STATE OF ASSAM

MR. N N B CHOUDHURY  
MR. M DEWAN  
MS. K DEY

PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

-

-----

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022

13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
40	Bail Appln./3333/2022 B/O	MD. ASHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
<b>MOTION</b>				
41	Crl.Rev.P./575/2022 B/O	RAFIK KHAN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<b>ORDERS</b>				
42	I.A.(Crl.)/782/2022 B/O in AB/3473/2022 <b>WITH</b> AB/3473/2022	FAZAL MAMUD MAZUMDER <b>Versus</b> THE STATE OF ASSAM,  FAZAL MAMUD MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. R A CHOUDHURY  MR. A M BORA MR. R A CHOUDHURY MR. V A CHOWDHURY MR. L HUSSAIN	PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022



12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,8th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**ORDERS**

11	I.A.(Civil)/2531/2019 FIXED in MFA/6286/2019	UNION OF INDIA <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MR. K GOGOI MS. M SHARMA MS. N HUSSAIN
----	--	---	--------------	---

**WITH**

MFA/6286/2019  
(Filing Number)

UNION OF INDIA  
**Versus**  
M/S BAJAJ HINDUSTHAN LTD

**HEARING**

12	MACApp./563/2019 WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG <b>Versus</b> SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
----	-------------------------------------	--	---------------------------	-------------

LEAVE NOTE OF ADVOCATES FOR 08/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022

15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022
32)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
33)	MR S BORTHAKUR	08-12-2022	To	09-12-2022